		RAJYA SABHA	[25	[25 July, 2002]	
Sr.	Designation	1909-2000	2000-01	2001-02	
No.					
4.	Uper Division Clerk	108432.00	11193.00	116857.00	
5.	Lower Division Clerk	77803.00	80355.00	83984.00	
6.	Driver	116071.00	106507.00	112689.00	
7.	IVth Class	415221.00	427006.00	458283.00	
8.	Development Officer	136751.00	142140.00	37123.00	
	Total	2313251.00	2256128.00	2387823.00	

Evaluation Study of PMRY

880. MS. PRAMILA BOHIDAR: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether any evaluation study of the Pradhan Mantri Rozgar Yojana has been made; and

(b) if so, what are the details for the last three years, State-wise?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KAR! YA MUNDA): (a) and (b) Yes, Sir.The second round of evaluation of the Prime Minister's Rozgar Yojana (PMRY) for the programme years 1995-96; 1996-97 and 1997-98 was conducted by the Institute of Applied Manpower Research (IAMR), New Delhi in the year 2000-2001 in 13 districts of five States—Assam, Andhra Pradesh, Manipur, Punjab and Rajasthan covering 16,397 beneficiaries. The final report of the evaluation has recently been submitted.The important findings of the evaluation study (2nd Round) are enclosed as Statement.

Annexure-I

Statement

Important findings of the Evaluation study of the Prime Minister's Rozgar Yojana (Second Round)

(i) 61.3% of beneficiaries belong to general category , 25.6% to OBCs. 11.0% to SCs and 2.1 % to STs, Proportion of women is 14%.

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[25 July, 2002]

RAJYA SABHA

- (ii) Sanction was 81.6% of target and 74.7% of sanctioned cases were disbursed.
- (iii) Average amount of loan disbursed is Rs. 57,403/- per beneficiary.
- (iv) Employment generated is 1.94 persons per functional unit.
- (v) The distribution of the beneficiaries in rural and urban areas is 49.9% & 50.1% respectively
- (vi) Assets have been created in 89.7% of the cases disbursed.
- (vii) about 36.4 of the beneficaries were repaying the loan instalment on time.
- (viii) Wilful default has been found in 16% of the default cases.

Allotment of Fund Through KVIC

881. DR. VIJAY MALLYA: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) the allotment of funds to various NGOs for the promotion of Khadi and Village Industries through KVIC since 1998 year-wise and State-wise;

(b) whether it is a fact that a number of applications from Karnataka have been rejected during the last year, if so, the reasons therefore; and

(c) whether Government are planning to establish a regional office in Karantakato promote Khadi industry?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA): (a) Statement-I and II provide the State-wlse/year-wise details of fimds disbursed by the Khadi and Village Industries Commission (KVIC) to its directly aided institutions, which are registered under the Societies Registration Act, 1864 and commonly known as NGOs. (See below)

(b) No, Sir.

(c)The Government does not establish regional office to promote Khadi, however, the KVIC on its own takes decision for establishing its regional offices as per requirement.

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